

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 23<sup>RD</sup> March, 2013**

No 65 / A: The Officers named in Column No.2 are transferred & Posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 against the chain as shown at column no. 4 of the table given below:-

<b>Sl. No</b>	<b>Name of the officers with designation and present place of posting (with Judgeship).</b>	<b>a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.</b>	<b>Chain of transfer</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
<b>1.</b>	Sri Sidharth Mandal, C.J.M.-cum- Secretary, D.L.S.A., Chaibasa	a) Civil Judge (Senior Division) b) Jamtara c) Jamtara	Vice Smt. Veena Mishra (UOT)
<b>2.</b>	Sri Sheo Bachan Yadav, C.J.M., Chatra	a) Civil Judge (Senior Division) b) Garhwa c) Garhwa	Vice Sri Vijay Kumar No. II (UOT)
<b>3.</b>	Sri Himanshu Shekhar Jha, C.J.M., Deoghar	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi	Vice Sri Syed Matloob Hussain (UOT)
<b>4.</b>	Sri Vijay Kumar No. II, C.J.M., Garhwa	a) Civil Judge (Senior Division) b) Giridih c) Giridih	Vice Miss Kumari Ranjana Asthana, whose services are placed at the disposal of State Government.
<b>5.</b>	Sri Rakesh Kumar Singh, C.J.M., Koderma	a) Civil Judge (Senior Division) b) Chaibasa c) Chaibasa	Vice Sri Sidharth Mandal (UOT)
<b>6.</b>	Sri Yashwant Kumar Sahi, C.J.M.-cum- Secretary, D.L.S.A., Pakur	a) Civil Judge (Senior Division) b) Simdega c) Simdega	Vice Sri Ramjeet Yadav (UOT)
<b>7.</b>	Sri Syed Matloob Hussain , C.J.M., Ranchi.	a) Civil Judge (Senior Division) b) Saraikella c) Saraikella-kharsawan	Vice Sri Shayam Lal Saroj (UOT)
<b>8.</b>	Sri Shyam Lal Saroj. C.J.M. , Saraikella-Kharsawan	a) Civil Judge (Senior Division) b) Chatra c) Chatra	Vice Sri Sheo Bachan Yadav (UOT)
<b>9.</b>	Sri Ramjeet Yadav C.J.M. , Simdega	a) Civil Judge (Senior Division) b) Koderma c) Koderma	Vice Sri Rakesh Kumar Singh (UOT)

<b>10.</b>	Smt. Veena Mishra, C.J.M.-cum-Civil Judge (Senior Division)-I, Jamtara	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar	Vice Sri Himanshu Shekhar Jha (UOT)
<b>11.</b>	Sri Vishva Prakash Srivastava Civil Judge (Senior Division), Dhanbad.	a) Civil Judge (Senior Division) b) Pakur c) Pakur	Vice Sri Yashwant Kumar Sahi (UOT)

By order of the Court

**Sd/- A. V. Singh**  
Registrar General

**Memo No. \_\_\_\_\_ / Apptt. Dated Ranchi, the \_\_\_\_\_.**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

**Sd/- A. V. Singh**  
Registrar General

**Memo No. \_\_\_\_\_ / Apptt., Dated Ranchi, the \_\_\_\_\_**

Copy forwarded to all the Principal District & Sessions Judges including Principal Judicial Commissioner, Ranchi for information and communication to the Officer concerned with a direction to join their new assignment accordingly.

The Officers concerned may be directed to make over charge of their respective Courts and Offices and to proceed to join their new assignment accordingly.

**Sd/- A. V. Singh**  
Registrar General

**Memo No. 2796-2807 /Apptt., dated Ranchi, the 23<sup>rd</sup> March, 2013**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi/ the Member Secretary, JHALSA, Ranchi / O/o the Registrar General / the Registrar (Establishment) / the Registrar (Vigilance) / Registrar(Admn.) / the P.S. to Hon'ble the Chief Justice/ the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell / the Joint Registrar-cum-PPS to Hon'ble the Chief Justice .....High Court of Jharkhand, Ranchi for information and needful.

The representation dated 05<sup>th</sup> March, 2013 submitted by Smt. Veena Mishra, C.J.M., Jamtara is allowed and accordingly she is not entitled to get transfer allowance including disturbance / displacement allowance.

Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 23<sup>rd</sup> MARCH, 2013**

No 66 A: In exercise of powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court is pleased to confer upon the Officers named in Column No.2 of the table given below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the Districts noted against their respective names in Column No.3 of the table.

Further, in exercise of the powers conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are appointed as Chief Judicial Magistrate for the Districts noted against their respective names in Column No.3 of the table.

<b>Sl. No.</b>	<b>Name of the officers with designation and present place of posting (with Judgeship).</b>	<b>Name of the District</b>
<b>1</b>	<b>2</b>	<b>3</b>
1	Sri Sidharth Mandal, C.J.M.-cum- Secretary, D.L.S.A., Chaibasa [Under orders of transfer and posting at Jamtara as Civil Judge (Sr. Division)]	Jamtara
2	Sri Sheo Bachan Yadav, C.J.M., Chatra , [Under orders of transfer and posting at Garhwa as Civil Judge (Sr. Division)]	C Garhwa
3	Sri Himanshu Shekhar Jha, C.J.M., Deoghar, [Under orders of transfer and posting at Ranchi as Civil Judge (Sr. Division)]	Ranchi
4	Sri Vijay Kumar No. II, C.J.M., Garhwa, [Under orders of transfer and posting at Giridih as Civil Judge (Sr. Division)]	Giridih
5.	Sri Rakesh Kumar Singh, C.J.M., Koderma, [Under orders of transfer and posting at Chaibasa as Civil Judge (Sr. Division)]	D Chaibasa
6.	Sri Yashwant Kumar Sahi, C.J.M.-cum- Secretary, D.L.S.A., Pakur, [Under orders of transfer and posting at Simdega as Civil Judge (Sr. Division)]	Simdega
7.	Sri Syed Matloob Hussain , C.J.M., Ranchi, [Under orders of transfer and posting at Saraikella as Civil Judge (Sr. Division)]	Saraikella-Kharsawan
8.	Sri Shyam Lal Saroj, C.J.M. , Saraikella-Kharsawan [Under orders of transfer and posting at Chatra as Civil Judge (Sr. Division)]	Chatra
9.	Sri Ramjeet Yadav, C.J.M. , Simdega, [Under orders of transfer and posting at Koderma as Civil Judge (Sr. Division)]	E Koderma
10.	Smt. Veena Mishra, C.J.M.-cum-Civil Judge (Senior Division)-I, Jamtara,	Deoghar

	[Under orders of transfer and posting at Deoghar as Civil Judge (Sr. Division)]	
11.	Sri Vishva Prakash Srivastava, Civil Judge (Senior Division), Dhanbad, [Under orders of transfer and posting at Pakur as Civil Judge (Sr. Division)]	Pakur

By order of the Court  
**Sd/- A. V. Singh**  
Registrar General

**Memo No. \_\_\_\_\_ / Apptt. Dated Ranchi, the \_\_\_\_\_.**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

**Sd/- A. V. Singh**  
Registrar General

**Memo No. 2809-33/ Apptt., Dated Ranchi, the 23<sup>rd</sup> March, 2013**

Copy forwarded to the All the Principal District & Sessions Judges including Principal Judicial Commissioner, Ranchi / the Deputy Commissioner & Superintendent of Police of concerned Districts for information and (communication to the Officers concerned).

The Officers concerned may be directed to make over charge of their respective Courts and Offices and to proceed to join their new assignment accordingly.

(-) For P.D.Js and P.J.C. only.

Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 23<sup>RD</sup> MARCH, 2013**

**No. 67/ A :** The Civil Judge (Senior Division) named in Column No. (2) of the table given below is appointed as Civil Judges (Senior Division)-I in the Judgeship to be stationed ordinarily at the place as mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judge (Senior Division)-I is also vested with the powers of Judge of a Court of small causes with the necessary pecuniary and territorial jurisdiction for the trial of suits cognizable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officer concerned unless the same is published in the Jharkhand Gazette or the District Gazette, as the case may be.

<b>Sl. No</b>	<b>Name of the Officer with Designation and present place of posting (with judgeship)</b>	<b>a) Designation at the new station b) Place where the officer is to be ordinarily stationed at c) Name of the judgeship in which appointed on transfer / posting</b>	<b>Special powers with which the officer is vested at the new station.</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1. 1.	Sri Sidharth Mandal , C.J.M.-cum- Secretary, D.L.S.A., Chaibasa [Under orders of transfer and posting to Jamtara as Civil Judge (Senior Division)]	a) Civil Judge (Senior Division) b) Jamtara c) Jamtara	XXXXXXXXXX  XXX

By order of the Court,  
**Sd/- A. V. Singh**

Registrar General

**Memo. No. \_\_\_\_\_ / Apptt.**

**Dated Ranchi, the \_\_\_\_\_**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

**Sd/- A. V. Singh**  
Registrar General

**Memo No. \_\_\_\_\_ / Apptt.,**

**Dated Ranchi, the \_\_\_\_\_**

Copy forwarded to the Principal District & Sessions Judges, Chaibasa & Jamtara for information and communication to the Officer concerned.

The concerned Principal District & Sessions Judge is requested to see that the notification is published in the District Gazette within the time prescribed as per Court's letter No.7988-8020 dated 11.06.1986.

By order of the Court,

**Sd/- A. V. Singh**

Registrar General

**Memo No. 2837-48 / Apptt.,**

**Dated Ranchi, the 23<sup>rd</sup> March, 2013**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi/ the Member Secretary, JHALSA, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Admn.) / the P.S. to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell .....High Court of Jharkhand, Ranchi / Dy. Commissioner, Bokaro for information and necessary action.

(The Dy. Commissioner, Jamtara is requested to get the notification published in the District Gazette within a fortnight from the receipt of this order).

( - ) For D.C only.

Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 23<sup>RD</sup> March, 2013**

No. 68 / A: The Officers named in Column No.2 are transferred & Posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 against the chain as shown at column no. 4 of the table given below:-

<b>Sl. No</b>	<b>Name of the officers with designation and present place of posting (with Judgeship).</b>	<b>a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.</b>	<b>Chain of transfer</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
<b>1.</b>	Sri Birendra Pratap, Secretary, D.L.S.A., Bokaro	a) Civil Judge (Senior Division) b) Jamtara c) Jamtara	Vice Sri R. N. Rai (UOT)
<b>2.</b>	Sri Anil Kumar Jaiswal , Civil Judge (Senior Division)-I- cum-ACJM, Chaibasa	a) Civil Judge (Senior Division) b) Pakur c) Pakur	Vice Sri Vijay Kumar No. III (UOT)
<b>3.</b>	Sri Ravi Shanker Upadhyay , Civil Judge (Senior Division), Dumka	a) Civil Judge (Senior Division) b) Bokaro c) Bokaro	Vice Sri Birendra Pratap (UOT)
<b>4.</b>	Sri Om Prakash Pandey No. 2 , Civil Judge (Senior Division)-I- cum-ACJM-cum-Secretary, DLSA, Gumla	a) Civil Judge (Senior Division) b) Koderma c) Koderma	Vice Sri Umeshanand Mishra (UOT)
<b>5.</b>	Sri Santosh Kumar No. 1, Secretary, D.L.S.A., Hazaribagh	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi	Vice Sri Rasikesh Kumar (UOT)
<b>6.</b>	Sri Raj Nandan Rai, Civil Judge (Senior Division) - cum-Secretary, DLSA, Jamtara	a) Civil Judge (Senior Division) b) Chaibasa c) Chaibasa	Vice Sri Anil Kumar Jaiswal (UOT)
<b>7.</b>	Sri Umesh Nand Mishra, Civil Judge (Senior Division)-I- cum-ACJM-cum-Secretary, DLSA, Koderma	a) Civil Judge (Senior Division) b) Gumla c) Gumla	Vice Sri Om Prakash Pandey No. 2. (UOT)
<b>8.</b>	Sri Devendra Kumar Pathak, Civil Judge (Senior Division) -cum-Special Judge, Economic Offence, Ranchi	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad	Vice Sri Kamal Nayan Pandey (UOT)
<b>9.</b>	Sri Dharendra Kumar Mishra, Civil Judge (Senior Division), Ranchi	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad	Vice Sri Om Prakash Pandey No. 2. (UOT)
<b>10.</b>	Sri Rasikesh Kumar , Civil Judge (Senior Division)- cum-Secretary, D.L.S.A., Ranchi	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh	Vice Sri Santosh Kumar No. 1 (UOT)
<b>11.</b>	Sri Ranjeet Kumar,	a) Civil Judge (Senior Division) b) Lohardaga	Against vacant

	Civil Judge (Senior Division)-I-cum-ACJM-cum-Secretary, DLSA, Saraikela	c) Lohardaga	post.
<b>12.</b>	Sri Kamal Nayan Pandey, Civil Judge (Senior Division)-I-cum-ACJM-cum-Secretary, DLSA, Dhanbad	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi	Vice Sri Devendra Kumar Pathak (UOT)
<b>13.</b>	Sri Satya Prakash No. II, Deputy Registrar, JHALSA, Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi  (services recalled from the State Government)	Vice Sri Dhirendra Kumar Mishra (UOT)
<b>14.</b>	Sri Vijay Kumar No. III, A.C.J.M.-cum-Secretary, DLSA, Pakur	a) Civil Judge (Senior Division) b) Saraikella c) Saraikella-Kharsawan	Vice Sri Ranjeet Kumar (UOT)

By order of the Court

**Sd/- A. V. Singh**  
Registrar General

**Memo No. \_\_\_\_\_ / Apptt. Dated Ranchi, the \_\_\_\_\_.**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

**Sd/- A. V. Singh**  
Registrar General

**Memo No. \_\_\_\_\_ / Apptt., Dated Ranchi, the \_\_\_\_\_**

Copy forwarded to all the Principal District & Sessions Judges including Principal Judicial Commissioner, Ranchi for information and communication to the Officer concerned with a direction to join their new assignment accordingly.

The Officers concerned may be directed to make over charge of their respective Courts and Offices and to proceed to join their new assignment accordingly.

**Sd/- A. V. Singh**  
Registrar General

**Memo No. 2873-83 /Apptt., dated Ranchi, the 23<sup>rd</sup> March, 2013**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / O/o the Registrar General / the Registrar (Establishment) / the Registrar (Vigilance) / Registrar(Admn.) / the P.S. to Hon'ble the Chief Justice/ the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell / the Joint Registrar-cum-PPS to Hon'ble the Chief Justice .....High Court of Jharkhand, Ranchi for information and needful.



The representation dated 14<sup>th</sup> February, 2013 submitted by Sri Ravi Shanker Upadhyay, Civil Judge (Senior Division), Dumka is allowed and accordingly he is not entitled to get transfer allowance including disturbance / displacement allowance.

Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**

**THE 23<sup>rd</sup> MARCH, 2013**

No. 69 A: In exercise of powers conferred under sub-section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court have been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class, with immediate effect, upon the judicial officers named in Column no. 2 for the Districts mentioned against their names, given in Column no. 3 of the table below.

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code, these officers are also designated as Sub-divisional Judicial Magistrates, with immediate effect, for the Subdivision noted against their respective names in "(c)" of Column no. 3 of the said table:

<b>Sl. No.</b>	<b>Name of the officer with designation and present place of posting</b>	<b>(a) Station transferred to (b) Name of the Judgeship (c) Name of the Sub-division</b>	<b>Chain of Transfer/Remark</b>
<b>1.</b>	<b>2.</b>	<b>3.</b>	
01	Sri Paras Nath Upadhyay, S.D.J.M., Bermo at Tenughat	(a) Chatra (b) Chatra (c) Chatra	Vice Sri Sanjay Kumar Choudhary
02	Sri Sanjay Kumar No-1, Civil Judge (Junior Division), Bermo at Tenughat	(a) Daltonganj (b) Daltonganj (c) Daltonganj	Vice Smt Prem Lata Tripathi
03	Smt Premlata Tripathi, S.D.J.M.-Cum-P.M., J.J.Board., Daltonganj	(a) Giridih (b) Giridih (c) Giridih	Vice Sri Rajesh Kumar
04	Sri Manish Ranjan, J.M. -Cum- P.M., J.J.Board., Deoghar	(a) Deoghar (b) Deoghar (c) Deoghar	Vice Sri Surya Bhushan Ojha
05	Sri Akhilesh Kumar, J.M., Dhanbad	(a) Bermo at Tenughat (b) Bokaro (c) Bermo	Vice Sri P.N. Upadhyay
06	Sri Chaudhary Ahsan Moiz, J.M., Dhanbad	(a) Jamtara (b) Jamtara (c) Jamtara	Vice Sri Prafulla KUMar
07	Sri Subhash, J.M., Dhanbad	(a) Dhanbad (b) Dhanbad (c) Dhanbad	Vice Kaushal Kishore Jha No. 2 / in addition to work earlier assigned to Sri Subhash
08	Sri Niraj Kumar Vshwakarma, Registrar/Judge-Incharge, Giridih	(a) Pakur (b) Pakur (c) Pakur	Vice Sri Prakash Jha
09	Sri Prafulla Kumar, J.M -Cum- Principal Magistrate,J.J.B., Jamtara	(a) Gumla (b) Gumla (c) Gumla	Vice Sri Vishal Srivastava
10	Sri Rajeev Kumar Sinha, Civil Judge (Junior Division), Koderma	(a) Hazaribagh (b) Hazaribagh (c) Hazaribagh	Vice Sri Satyapal
11	Sri Soumendra Nath Sikdar, J.M., Ranchi	(a) Lohardaga (b) Lohardaga (c) Lohardaga	Vice Sri Arvind Kumar No.-1

By order of the Court,

Registrar General

**Memo No. \_\_\_\_\_/Apptt. dated Ranchi the \_\_\_\_\_ March, 2013**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Registrar General

**-2-**

**Memo No. 2920-21/Apptt. dated Ranchi the 23<sup>rd</sup> March, 2013**

Copy forwarded to the Central Project Co-ordinator, e-court project and I/c NIC Cell , Jharkhand High Court, Ranchi with a request to post the same on the official website of the Jharkhand High Court.

Registrar General

**Memo No. \_\_\_\_\_/Apptt. dated Ranchi the \_\_\_\_\_ March, 2013**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, G.E. 5, Doranda, Ranchi/the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S to the Hon'ble the Chief Justice and Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi/ the Concerned Principal District & Sessions Judges including the Principal Judicial Commissioner, Ranchi, for information and (communication to the Officers concerned, directing them to make over charge of their respective Courts and Officers immediately and to join/proceed to join their respective new assignments accordingly).

(-) For P.D.J.s & P.J.C., Ranchi.

Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 23<sup>rd</sup> March, 2013**

No. 73 A: The judicial officers named in Column no. 2 of the table below are transferred and posted as Railway Judicial Magistrates to try cases under the Indian Railways Act and under the R.P. (U.P.) Act at the respective Railway Court mentioned in Column no. 4 of the table, which they are competent to try under the Code of Criminal Procedure, 1973 (Act 2 of 1974).

In exercise of powers conferred under sub-section 3 of Section 11 of the Code of Criminal Procedure, 1973, the High court are pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon the officers named in Column no. 2 for the territorial jurisdictions mentioned against their respective names, given in Column no. 3 of the table below.

These officers are also vested with the powers conferrable on a Judicial Magistrate of the 1<sup>st</sup> class to try summarily the cases under the Indian Railways Act, as are covered under Section 260 of the Code of Criminal Procedure, 1973.

They are also conferred with the powers to take cognizance of such cases which they have been authorized to try in their respective territorial jurisdictions :-

Sl. No.	Name of the officer with designation and present place of posting	Name of the station where he would be posted in the Court of Railway Judicial Magistrate	Jurisdictions for which power is being vested
<b>1.</b>	<b>2.</b>	<b>3.</b>	<b>4.</b>
1.	Sri Kaushal Kishore Jha No-2, S.D.J.M., Dhanbad	Daltonganj	Palamau, Latehar, Garhwa, Chatra and Hazaribagh
2.	Sri Vishal Srivastava, S.D.J.M., Gumla	Porahat at Chakradharpur (W. Singhbhum)	East Singhbhum, West Singhbhum, Saraikela-Kharsawan and Ranchi.
3.	Sri Rajni Kant Pathak, Civil Judge (Junior Division)-cum-P.M., J.J.B., Khunti (Ranchi)	Dhanbad	Dhanbad, Koderma, Chatra and Giridih

Court,

By order of the

Sd/- A.V. Singh  
Registrar General

**Memo No. \_\_\_\_\_/Apptt. dated Ranchi the \_\_\_\_\_ March, 2013**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A.V. Singh

Registrar General

**Memo No. 3009/Apptt. dated Ranchi the \_\_\_\_\_ March, 2013**

Copy forwarded to the Central Project Co-ordinator e-court project and I/c NIC Cell , Jharkhand High Court, Ranchi with a request to post the same on the official website of the Jharkhand High Court.

Sd/- A.V. Singh  
Registrar General

**Memo No. \_\_\_\_\_/Apptt. dated Ranchi the \_\_\_\_\_ March,  
2013**

Copy forwarded to the Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, G.E.-5, Doranda, Ranchi/ the General Manager (Security), Eastern Railway, Kolkata, East Central Railway, Dhanbad and South Eastern Railway, Kolkata/ the Registrar (Establishment), the Registrar (Vigilance) , the Registrar (Administration), the P.S to the Hon'ble the Chief Justice and Joint Registrar-cum- P.P.S. To Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi/ / all the concerned Principal District & Sessions Judges including the Principal Judicial Commissioner, Ranchi for information and (communication to the officers concerned with a direction to make over charge of their respective Courts and offices and to proceed to join their new assignments after ascertaining the movement of their predecessors).

(-) For P. D.J.s & J.C., Ranchi,

Sd/- A.V. Singh  
Registrar General

# **JHARKHAND HIGH COURT**

## **NOTIFICATION**

**THE 23<sup>rd</sup> March, 2013**

No. 74 A: The judicial officers named in Column no. 02 are appointed as Civil Judge (Junior Division), permanent Court in the Judgeship and station mentioned in Column no. 03 of the table given below.

As mentioned in Column no. 04, the officers concerned are also vested with the powers conferred under sub-section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887) as amended by the Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Act, 2002 to try, under the ordinary procedure, the original suits of pecuniary and territorial jurisdiction.

As further mentioned in Column no. 04, the officers concerned are also vested with the powers of a Judge of the Court of Small Causes for the trial of suits cognizable by such a Court with the necessary pecuniary and territorial jurisdiction.

The powers vested in Column no. 04 should not, however, be exercised by the officers concerned unless they are published in the Jharkhand Gazette or in the District Gazette.

Sl. No.	Name of the officer with designation and present place of posting	a) Designation at the Station b) Place where the officer is to be ordinarily stationed at c) Name of the Judgeship in which posted	Special power with which the officer is vested at the station/new station. a) Under Bengal, Agra & Assam Civil Courts Act (under ordinary procedure) b) Under the Provincial small cause Court's Act, 1987.
01	02	03	04
1.	Sri Rajeev Anand, Railway Magistrate, Dhanbad	a) Civil Judge (Junior Division) b) Koderma c) Koderma	a) Rs. 1,00,000/- within the local limits of Koderma Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Koderma Munsifi
2.	Sri Sanjeev Jha, J.M., Dhanbad	a) Munsif b) Bermo at Tenughat c) Bokaro	a) Rs. 1,00,000/- within the local limits Bermo Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Bermo Munsifi.
3.	Sri Sachindra Nath Sinha, J.M., Jamshedpur	a) Civil Judge (Junior Division) b) Saraikella c) Saraikella-Kharsawan	a) Rs. 1,00,000/- within the local limits of Saraikella-Kharsawan Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Saraikella-Kharsawan Munsifi.
4.	Sri Satyapal, S.D.J.M., Hazaribagh	a) Civil Judge (Junior Division) b) Khunti c) Ranchi	a) Rs. 1,00,000/- within the local limits of Khunti Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Khunti Munsifi.

By order of the Court,  
Sd/- A.V.Singh  
Registrar General

Memo No. \_\_\_\_\_/Apptt dated Ranchi the \_\_\_\_\_ March, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A.V.Singh

Registrar General

Memo No. 3035 /Apptt dated Ranchi the \_\_\_\_\_ March, 2013

Copy forwarded to the Central Project Co-ordinator, e-court project and I/c NIC Cell, Jharkhand High Court, Ranchi with a request to post the same on the official website of the Jharkhand High Court.

Sd/- A.V.Singh  
Registrar General

**-2-**

**Memo No. \_\_\_\_\_/Apptt dated Ranchi the \_\_\_\_\_ March, 2013**

Copy forwarded to the Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Principal Accountant General (A&E), Jharkhand, G.E. 5, Doranda, Ranchi/ the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S to the Hon'ble the Chief Justice and Joint Registrar-cum- P.P.S. To Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi/i/ the concerned Deputy Commissioners/ concerned Principal District and Sessions Judges including Principal Judicial Commissioner, Ranchi, for information and (communication to the officer concerned with a direction to take over the charge of new assignment accordingly).

[The concerned Deputy Commissioners are requested to get the Notification published in the District Gazette within a fortnight from the receipt of the Notification.] .

(-) For P.D.J.and P.J.C. only.  
[-] For D.C. Only.

Sd/- A.V.Singh

Registrar General

**JHARKHAND HIGH COURT, RANCHI**

**NOTIFICATION**

**THE 23<sup>rd</sup> March, 2013**

No. 71 A: The judicial officers named in Column no. 02 are transferred and/or posted as Registrars/ Judges In-charge, Civil Courts, at the places mentioned against their respective names in Column no. 3 of the table below, to do the administrative duties in those Judgeships .

Sl No.	Name of the officer with designation and present place of posting	Station where duties are to be performed	Chain of Transfer/Remark
<b>0</b>	<b>02</b>	<b>03</b>	<b>04</b>
1.	Sri Dharmendra Kumar Singh, Railway Magistrate , Porahat (Chaibasa)	Hazaribagh	Vice Sri Shailendra Kumar
2.	Sri Bipin Bihari Gautam, Civil Judge (Junior Division)-cum- J.M., Chaibasa	Chatra	
3.	Sri Koushik Mishra, J.M., Giridih	Latehar	Vice Sri D.C. Awasthi
4.	Sri Ravi Ranjan, J.M.-cum- P.M., J.J.Board, Hazaribagh	Giridih	Vice Sri Niraj Kumar Vishwakarma
5.	Sri Durgesh C. Awasthi, Civil Judge (Junior Division) -cum- Judge In-charge, Latehar	Pakur	Vice Sri Madhuresh Kumar Verma
6	Sri Abhash Verma, Law Officer, Law (Judicial) Dept., Ranchi	Sahebganj	Vice Sri Radha Krishan
7	Sri Piyush Srivastava, J.M., Ranchi	Gumla	Vice Abdul Naseer
8	Sri Radha Krishan, Registrar/Judge-In-Charge, Sahebganj	Dumka	Vice Srish Dutta Tripathi
9	Sri Mukulesh Chandra Narain, J.M., Ranchi	Deoghar	Vice Sanjiv Kumar Das

By order of the Court,

Sd/- A.V.Singh  
Registrar General

**Memo No. \_\_\_\_\_/Apptt dated Ranchi the \_\_\_\_\_ March, 2013**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A.V.Singh  
Registrar General

**Memo No. 2952-53 /Apptt dated Ranchi the 23<sup>rd</sup> March, 2013**

Copy forwarded to the Central Project Co-ordinator, e-court project and I/c NIC Cell , Jharkhand High Court, Ranchi with a request to post the same on the official website of the Jharkhand High Court.

Sd/- A.V.Singh  
Registrar General

Contd.....



**Memo No.** \_\_\_\_\_ **/Apptt dated Ranchi the** \_\_\_\_\_

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi/ Principal Accountant General (A&E), Jharkhand, G.E. - 5, Doranda, Ranchi/ the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S to the Hon'ble the Chief Justice and Joint Registrar-cum- P.P.S. To Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi/i/ the concerned Principal District & Sessions Judges including Principal Judicial Commissioner, Ranchi, for information and (communication to the officer concerned, directing him to make over the charge of court and office accordingly and to proceed to join the charge of his new assignment accordingly).  
(-) For P.D.J.s only.

Sd/- A.V. Singh  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 23<sup>rd</sup> March, 2013.**

No. 70 A: The Judicial officers named in Column no. 02 are transferred and posted as Judicial Magistrate with immediate effect at the place mentioned against their names given in Column no. 03 vice the officer mentioned in the Column No. 04 of the table below.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the court have been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon the Judicial officers named in Column no. 02 at their respective places of new posting, shown in Column no. 03 of the table :-

<b>Sl. No.</b>	<b>Name of the officer with designation and present place of posting</b>	<b>New place of posting</b>	<b>Chain of transfer/Remark</b>
<b>01.</b>	<b>02.</b>	<b>03.</b>	<b>4</b>
01	Sri Dharmendra Kumar Singh, Railway Magistrate, Porahat (Chaibasa)	Hazaribagh	Vice Sri Shailendra Kumar
02	Sri Bipin Bihari Gautam, Civil Judge (Junior Division)-Cum-J.M., Chaibasa	Chatra	
03	Sri Sanjay Kumar Choudhary, S.D.J.M., Chatra	Hazaribagh	Vice Ajay Kumar Singh
04	Sri Raj Kumar Mishra, J.M., Chatra	Hazaribagh	
05	Sri Shwayambhu, J.M., Daltonganj	Giridih	Vice Sri Avinash Kumar Dubey
06	Sri Daya Ram, J.M., Daltonganj	Dhanbad	Vice Sri Sanjeev Jha
07	Sri Sanjay Kumar No-2, Railway Magistrate, Daltonganj	Jamshedpur	Vice Abhimanyu Kumar
08	Sri Surya Bhushan Ojha, S.D.J.M, Deoghar	Ranchi	Vice Sri Piyush Srivastava
09	Sri Sanjay Kumar Dubey, J.M., Dhanbad	Bermo at Tenughat	
10	Sri Kankan Pattadar, J.M., Dhanbad	Giridih	
11.	Sri Braj Kishore Pandey No-2, J.M., Dhanbad	Daltonganj	Vice Sri Shwayambhu
12.	Sri Srish Dutta Tripathi, Registrar/Judge-Incharge, Dumka	Ranchi	Vice Rajeev Ranjan
13.	Sri Pawan Kumar, J.M., Garhwa	Jamshedpur	Vice Sri Taufique Ahmad
14.	Sri Binay Kumar Lal, J.M., Garhwa	Dhanbad	Vice Sri Akhilesh Kumar
15	Sri Rakesh Kumar, S.D.J.M.,-Cum- P.M., J.J. Board, Giridih	Hazaribagh	Vice Sri Sanjay Singh Yadav
16	Sri Nirupam Kumar, J.M., Giridih	Jamshedpur	Vice Sri S.N. Sinha
17..	Sri Avinash Kumar Dubey, J.M., Giridih	Jamshedpur	Vice Sri S.P.Thakur
18	Sri Koushik Mishra, J.M., Giridih	Latehar	Vice Sri D.C. Awasthi
19	Abdul Naseer, Judge-Incharge-cum-P.m., J.J.Board, Gumla	Hazaribagh	Vice Sri rajeev Ranjan
20	Sri Ravi Ranjan, J.M., -cum-P.M., J.J.Board, Hazaribagh	Giridih	Vice Sri Niraj Kumar Vishwakarma
21	Sri Ajay Kumar Singh, J., Hazaribagh	Deoghar	Vice Sri Manish Ranjan
22	Sri Sanjay Singh Yadav, J.M., Hazaribagh	Giridih	Vice Koushik Mishra
23	Sri Alok Kumar, J.M., Hazaribagh	Koderma	Vice Sri Rajesh Srivastava
24	Sri Abhimanyu Kumar, J.M., Jamshedpur	Hazaribagh	Vice Sri Alok Kumar
25	Sri Sachindra Nath Sinha, J.M. , Jamshedpur	Seraikella	
26	Sri Suraj Prakash Thakur, J.M., Jamshedpur	Pakur	Vice Sri Prakash Jha
27	Sri Rajiv Ranjan, J.M.-Cum- P.M., J.J. Board, Lohardaga	Ranchi	Vice Sri Shankar Kumar Maharaj
28	Sri Prakash Jha, S.D.J.M.,-Cum- P.M., J.J. Board, Pakur	Ranchi	Vice Sri Soumendra Nath Sikdar
29	Sri Madhuresh Kumar Verma, Registrar/Judge In-charge, Pakur	Daltonganj	Vice Sri Daya Ram
30	Sri Prem Shankar, Law Officer, Law (Judicial) Depat., Ranchi	Bermo at Tenughat	
31	Sri Abhash Verma, Law Officer, Law (Judicial) Depat., Ranchi	Sahebganj	Vice Sri Radha Krishna
32	Sri Shankar Kumar Maharaj, J.M.,	Lohardaga	Vice Rajiv Ranjan

	Ranchi		
33	Sri Rajeev Ranjan, J.M., Ranchi	Deoghar	
34	Sri Radha Krishna, Registrar/Judge In-Charge, Sahebganj	Dumka	Vide Sri Srish Dutta Tripathi
35	Sri Shatrunjay Kumar Singh, Additional Civil Judge (Junior Division), Seraikella	Giridih	Vice Nirupam Kumar
36	Sri Rajesh Srivastava, J.M., Koderma	Khunti (Ranchi)	
37	Sri Satyakam Priyadarshi, Assistant Registrar (Judicial), Jharkhand High Court, Ranchi	Hazaribagh	
38	Sri Mukulesh Chandra Narain, J.M., Ranchi	Deoghar	Vice Sri Sanjiv Kumar Das

-2-

Further, the concerned Principal District and Sessions Judges including Principal Judicial Commissioner are hereby directed to use their own discretionary powers in distributing judicial works amongst aforesaid officers.

By Order of the Court,  
Sd/- A.V. Singh  
Registrar General

**Memo No. \_\_\_\_\_/Apptt dated Ranchi the \_\_\_\_\_ March, 2013**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A.V. Singh  
Registrar General

**Memo No. 2934-35/Apptt dated Ranchi the 23<sup>rd</sup> March, 2013**

Copy forwarded to the Central Project Co-ordinator, e-court project and I/c NIC Cell, Jharkhand High Court, Ranchi with a request to post the same on the official website of the Jharkhand High Court.

Sd/- A.V. Singh  
Registrar General

**Memo No. \_\_\_\_\_/Apptt dated Ranchi the \_\_\_\_\_ March, 2013**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Principal Accountant General (A&E), Bihar, G.E. 5, Doranda, Ranchi/, the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S to the Hon'ble the Chief Justice and Joint Registrar-cum-P.P.S. To Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi/ the concerned Principal District & Sessions Judges including Principal Judicial Commissioner, Ranchi for information and (communication to the Officers concerned with a direction to assume charge of their new assignment immediately ).

The representation dated 06.02.2013 submitted by Sri Rajesh Srivastava, J.M., Koderma is allowed and accordingly he is not entitled to get transfer allowance including disturbance allowances/displacement allowance.

(-) For P.D.J.s and P.J.C..

Sd/- A.V. Singh  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 23<sup>RD</sup> MARCH, 2013**

No. 72 / A: The services of Shri Sajjan Kumar Dubey, Principal Judge, Family Court, Ranchi are recalled from the State Government and on his repatriation to the parent department, the services of Sri Dubey are placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi for his appointment as Secretary, Jharkhand High Court Legal Services Committee, Ranchi in terms of Sub Section (3) of Section 8 A of the Legal Services Authority Act, 1987.

By order of the Court,  
Sd/- A. V. Singh  
Registrar General

Memo.No..... /Apptt. dated Ranchi, the 23<sup>rd</sup> March, 2013  
XIX (1)/6A/2002

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh  
Registrar General

2978-3007  
Memo.No. /Apptt. dated Ranchi, the 23<sup>rd</sup> March, 2013  
XIX (1)/6A/2002

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Principal Judicial Commissioner, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Administration)/ the P.S. to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) including Joint Registrar-cum-PPS to Hon'ble the Chief Justice / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / I/c NIC Cell..... High Court of Jharkhand, Ranchi and Shri Sajjan Kumar Dubey, Principal Judge, Family Court, Ranchi for information and needful.

  
Registrar General